

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s METKORE ALLOYS & INDUSTRIES LIMITED Date of Commencement of Liquidation: 24-12-2020; List of Stakeholders as on Date: 16-06-2021; Name of IP: Mr. Sisir Kumar Appikatla; Process Number: 1; Last 5 digitof registration number: 11283

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	1278967715	1	1278967715				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	3	500765131	3	153978346		346786785		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	150	92853914	150	87678275		5175639		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	47	31019288	47	25295866		5723422		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	1366151641	5	1366151641				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	2020814923	9	926280335		1053598835	40935753.00	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								<a href="#">Annexure 9</a>
Total		215	5290572612	215	3838352178		1411284681	40935753	